

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 1034-1035 OF 2000@@
CC

GANESH LAL ... APPELLANT (S)

VERSUS

STATE OF RAJASTHAN ... RESPONDENT (S)

[Heard by Lahoti and Ashok Bhan, JJ.]

Date :31/10/2001 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. Seeraj Bagga, Adv. (A.C.)

For Respondent (s) Mr. Javed Mahmud Rao, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr. Justice R.C. Lahoti pronounced the
Judgment of the Court today.

The appeals are dismissed in terms of the signed
Judgment.

.SP1

Sarita (Radha Rani Bhatia)@@
AA
Court Master@@
AA

(Signed Reportable Judgment is placed on the file)@@
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